

**Central Administrative Tribunal
Principal Bench**

O.A. No. 3494/2015

New Delhi this the 13th day of February, 2018

**Hon'ble Sh. Raj Vir Sharma, Member (J)
Hon'ble Ms. Nita Chowdhury, Member(A)**

1. Neeraj Vijayran
S/o Shri Suresh Chander,
Aged 29 years
R/o H.No. 178, Village Kirari,
Nangloi, New Delhi-110086.
2. Raghvendra Singh
S/o Shri Kaushlendra Singh,
Aged 29 years
R/o H.No.66, Madangir
Village, New Delhi-110062
3. Asish Ranjan Saho
S/o Amitwdhwa Saho,
Aged 28 years,
R/o H.No. 7756/A, Mandir Waali Gali,
South Patel Nagar,
New Delhi-110003.
4. Chavan Dilip Pandurang
S/o Pandurang Pekhaji Chavan,
Aged 29 years
R/o Uttam Nagar, New Delhi.
5. Praveen Kumar Shrivastava
S/o Shri Raj Kumar Shrivastava
Aged 34 years
R/o R Z 7 K, Gandhi Market,
Saganpur, New Delhi.
6. Varun Kumar Pathak
S/o Shri Govind Mudha Pathak,
Aged 30 years
R/o H.No.49, Haliwo, New Delhi.
7. Neeraj
S/o Shri Ram Murai,
Aged 31 years
R/o 50/23, Gali No.2/A
New Delhi.
8. Rajesh Singh
S/o Shri Aman Singh
Aged
R/o H.No.R2 162, Part II,

C-Block, New Krishna Vihar,
New Delhi.

9. Binod Kumar Pandit
S/o Shri Dhaneshwar Pandit,
Aged
R/o R-2 30/A 339,
Gali No., Jagdamba Vihar,
West Sagar, New Delhi-110049
10. Ranjeet Kumar
S/o Bhagya Narayan Prasad Yadav,
Aged 33 years
R/o H.No.-79 D, Mohmmadpur,
R.K. Puram, New Delhi.
11. Prakash Chand Meena
S/o Kishan Lal Meena,
Aged 28 years
R/o H.No. F-67 RZF-II, Palm
Colony, New Delhi.
12. Shadab
S/o Inamul Haq,
Aged 30 years
R/o C-5/1131, Street No.7,
Chahan Bagar, New Delhi.
13. Tasleemuddin
S/o Tahseenuddin,
Aged 34 years,
R/o G-56/6, Shaheen Bagh, Okhla,
New Delhi.
14. Rajesh
S/o Late Shri Subh Ram,
Aged 40 years
R/o H.No. 10 429, Ansari Nagar East,
New Delhi.
15. Satya Prakash
S/o Shri Vijay Singh,
Aged 28 years
R/o H.No. 1577, D 53,
Badarpur Border, New Delhi.
16. Rahesh Bhai
S/o Shri Sarjeet Singh
Aged 28 years
R/o village & Post Tilpata
Greater Noida U.P.
17. Sanjay Kumar Pandit
S/o Shri Prakash Pandit

Aged
R/o 93/394, Gali No.7
West Sagarpur,
New Delhi.

18. Manish Kumar
S/o Ramchander Prasad,
Aged 37 years
R/o 150 Devil Village, Khanpur,
New Delhi. Applicants

By Advocate: Sh. Rupender Kumar Jain for Sh. Sagar Saxena
Vs.

All India Institute of Medical Sciences
Through its Director
Ansari Nagar,
New Delhi-110029. Respondents

(By Advocate: None)

ORDER (ORAL)

Mr. Raj Vir Sharma, Member (J)

Learned proxy counsel for the applicant submitted that the applicant is not contacting the arguing counsel and he has no instructions from the client. Therefore, this OA is dismissed in default and for non-prosecution.

(Nita Chowdhury)
Member (A)

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(Raj Vir Sharma)
Member (J)

